

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No.668/2015  
O.A. No. 3347/2014  
M.A. No.3783/2015

New Delhi, this the 29<sup>th</sup> day of April, 2016.

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN  
HON'BLE MR. SUDHIR KUMAR, MEMBER (A)**

R.S.Jaswal S/o Late Shri Sher Singh  
House No.162, G-Block  
Vikas Puri, New Delhi-110018. ....Petitioner.  
(By Advocate : Shri M.K.Bhardwaj )

Versus

1. Shri Alok Joshi  
Chairman  
National Technical Research Organization (NTRO),  
Government of India, Block-3,  
Old JNU Campus, New Delhi-110067.
2. Shri Ashwani Kumar Sonik,  
Controller of Administration (CAO),  
National Technical Research Organization (NTRO),  
Block-3, Old JNU Campus,  
New Delhi-110067. ....Respondents.  
(By Advocate: Shri Hanu Bhaskar)

**ORDER (ORAL)**

**By Mr. Justice Permod Kohli**

Shri Hanu Bhaskar, learned counsel appearing for the respondents has placed on record a copy of order dated 28.04.2016 whereby the judgment of this Tribunal dated 27.07.2015 passed in OA No.3347/2014 has been complied with.

2. In this view of the matter, contempt proceedings are dropped. Rule discharged.

**(SUDHIR KUMAR)**  
**MEMBER (A)**

**( PERMOD KOHLI)**  
**CHAIRMAN**

/kdr/